## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1218/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE PARTIES:

Asset Reconstruction Company (India) Limited

V/s.

Tulsi Castings and Machining Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. NO. NAME DESIGNATION SIGNATURE

PRACHT WAZALWAR ADV.

TOR

CRAPORATE

DILTOR

CHARLES DE SOUZA AN MONAUNE AGRAWA

Advocates for ARCIL Applicant - financial Creditor No ay

## COMMON ORDER C.P. No. 1162/I&BC/NCLT/MB/MAH/2017 C.P. No. 1218/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of both the sides are present.
- Adjourned to 07.09.2017, First on Board.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.09.2017. Sd/-

M.K. Shrawat Member (Judicial)